

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :27/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE-MENTION2701-AT11A.M.-11.05 A.M

40-ADMISSION-COURT CODE-STERLINGPFUTP-AT 11.05 A.M.

1	SEBI Appeal	719/2021	Yatin Pandya HUF Vs. SEBI	Akansha Jain Practicing Company Secretary
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645-ADM-COURT CODE-ILLIQUIDSTOCKOPTION -AT 11.10 A.M.

2	SEBI Appeal	813/2021	NIKUNJ PODDAR Vs. SEBI	Anjali Agrawal Adv
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670-ADMISSION-COURT CODE-LICENSERENEWAL -AT 11.12 A.M.

3	IRDA Appeal	2/2022	FRANCIS V.V Vs. IRDA AND ANR.	Francis V.V
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Sub Matter : IRDA-MISCAPPLICATION/0000003/2022

IRDA-MISCAPPLICATION 3/2022	Francis V.V - DELAY APPLICATION Vs. IRDA AND ANR.	Francis V.V
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(Main Matter Number :IRDA Appeal/0000002/2022)

667-ADMISSION-COURT CODE-FINANCIALCLAIM-AT 11.15 A.M.

4	Misc. Application	1318/2021	PREM LATA - DELAY APPLICATION Vs. SEBI AND ANR.	Tamradhwaj Sharma Adv SK Attorneys
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(Main Matter Number :SEBI Appeal/0000011/2022)

SEBI Appeal (/0000)	PREM LATA Vs. SEBI AND ANR.	Tamradhwaj Sharma Adv SK Attorneys
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Sub Matter : Misc. Application/0001318/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>668-ADMISSION-COURT CODE-FRONTRUNNING-AT 11.18 A.M.</u>				
5	SEBI Appeal	12/2022	LAXMI CHATURVEDI AND ORS. Vs. SEBI	AKASH CHATTERJEE ASSOCIATE GAGGAR AND PARTNERS
Sub Matter :		Misc. Application/0000064/2022		
Sub Matter :		Misc. Application/0000065/2022		
Sub Matter :		Misc. Application/0000066/2022		
	Misc. Application	64/2022	LAXMI CHATURVEDI AND ORS.- Urgency Application Vs. SEBI	AKASH CHATTERJEE ASSOCIATE GAGGAR AND PARTNERS
(Main Matter Number :SEBI Appeal/0000012/2022)				
	Misc. Application	65/2022	LAXMI CHATURVEDI AND ORS.- Delay Application Vs. SEBI	AKASH CHATTERJEE ASSOCIATE GAGGAR AND PARTNERS
(Main Matter Number :SEBI Appeal/0000012/2022)				
	Misc. Application	66/2022	LAXMI CHATURVEDI AND ORS. Vs. SEBI	AKASH CHATTERJEE ASSOCIATE GAGGAR AND PARTNERS
(Main Matter Number :SEBI Appeal/0000012/2022)				
<u>669-ADMISSION- CODE-UNAUTHORIZEDTRANSFER AT 11.22 A.M.</u>				
6	Misc. Application	1438/2021	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR.-DELAY Vs. SEBI	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR.
(Main Matter Number :SEBI Appeal/0000013/2022)				
	Misc. Application	1439/2021	ALLIED FINANCIAL SERVICES PVT. LTD.AND ANR.-EXEMPT Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000013/2022)				

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	SEBI Appeal	13/2022	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR. Vs. SEBI	Shikha Sinha Advocate
Sub Matter :		Misc. Application/0001438/2021		
Sub Matter :		Misc. Application/0001439/2021		

674-ADMISSION-COURT CODE-DOCUMENTSINSPECTION- AT 11.25 A.M.

7	SEBI Appeal	24/2022	MADHAV ACHARYA ^Δ Vs. SEBI	Visesha Law Services Advocates and Legal Consultan
Sub Matter :		Misc. Application/0000071/2022		
	Misc. Application	71/2022	MADHAV ACHARYA - APPLICATION FOR URGENT HEARING Vs. SEBI	Visesha Law Services Advocates and Legal Consultan
(Main Matter Number :SEBI Appeal/0000024/2022)				

104-ADMDISPOSAL-COURTCODE-GUIDELINES- AT 11.30 A.M.

8	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2019		
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b Shardul Amarchand Mangaldas as Co. Kevic Setalvad, Sr. Adv. i/b K. Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000001/2020		
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :		IRDA Appeal/0000001/2020)		
	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi, Sr. Adv. i/b Shardul Amarchand Mangaldas as
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :		IRDA Appeal/0000005/2020)		
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :		IRDA Appeal/0000006/2020)		
	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
Sub Matter :		IRDA-MISCAPPLICATION/0000003/2020		
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv., i/b Prakash Shah and Associates Mihir Mody, Adv. i/b K. Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000005/2020		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>423-DISPOSAL-COURT CODE-STATUTORYAUDITOR-11.35 A.M</u>				
9	SEBI Appeal	183/2020	Mani Oommen Vs. Securities And Exchange Board of India	
Sub Matter(Disposed) : Misc. Application/0000260/2020				
<u>302-DISPOSAL-COURTCODE-PFUTPDEBAR-AT 11.37 A.M.</u>				
10	SEBI Appeal	360/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Poin
Sub Matter : Misc. Application/0000369/2020				
11	SEBI Appeal	361/2020	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
Sub Matter : Misc. Application/0000547/2021				
	Misc. Application	369/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Point
(Main Matter Number :SEBI Appeal/0000360/2020)				
	Misc. Application	547/2021	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
(Main Matter Number :SEBI Appeal/0000361/2020)				
	Misc. Application	999/2021	PREM LATA NAHAR-STAY Vs. SEBI	CA Ketan Rupani Chartered Accountant
(Main Matter Number :SEBI Appeal/0000630/2021)				
	SEBI Appeal	630/2021	PREM LATA NAHAR Vs. SEBI	CA Ketan Rupani Chartered Accountant
Sub Matter(Disposed) : Misc. Application/0000998/2021				
Sub Matter : Misc. Application/0000999/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>155-DISPOSAL-CODE-EXPARTEADJUDICATELTP- AT 11.40 A.M.</u>				
11	SEBI Appeal	542/2020	Hemang Shah Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	543/2020	Umesh Patel Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	544/2020	Sonal Patel Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	545/2020	Abhishek Soni Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	546/2020	Dhaval Soni Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	547/2020	Harshad Panchal Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	548/2020	Radhe Krishna Broking Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	549/2020	Anurag Agarwal and Anr. Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate
	SEBI Appeal	550/2020	Anurag Agarwal and Anr. Vs. SEBI	Mr. Shyam K. Shelat, Advocate Ms. Nidhi Singh, Advocate

25- ADMDISPOSAL-DISCLOSUREDISPARITY- AT 11.42 A.M.

12	Misc. Application	52/2021	Minal Bharat Patel Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000064/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	64/2021	Minal Bharat Patel Vs. SEBI	M AND M LEGAL VENTURE MDP AND Partners
Sub Matter(Disposed) :		Misc. Application/0000755/2021		
Sub Matter :		Misc. Application/0000052/2021		
<u>95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT 11.45 A.M.</u>				
13	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
<u>337-ADMDISP-COURTCODE-AMENDEDCSN- AT 11.47 A.M.</u>				
14	SEBI Appeal	312/2021	Chanda Kochhar Vs. SEBI	RASHMIKANT AND PARTNERS ELP
Sub Matter(Disposed) :		Misc. Application/0000570/2021		
<u>418-ADMDISPOSAL-COURTCODE-GDRISSUANCE AT 11.50 A.M.</u>				
15	Misc. Application	444/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
(Main Matter Number :SEBI Appeal/0000360/2021)				
	SEBI Appeal	360/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
Sub Matter :		Misc. Application/0000444/2021		
	SEBI Appeal	361/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
	SEBI Appeal	362/2021	Rajinder Singh Vs. SEBI	K Ashar and Co

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>70-ADMDISPOSAL-COURTCODE-SCORESVENTURA AT 11.52 A.M.</u>				
16	SEBI Appeal	390/2021 (/0000)	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	Yasmin Bhansali Co. LAW POINT-SEBI
Sub Matter :		Misc. Application/0000713/2021		
	SEBI Appeal	391/2021	CARL PINTO DE ANDRADE Vs. SEBI AND OTHERS	Yasmin Bhansali AND Co
Sub Matter :		Misc. Application/0000714/2021		
	SEBI Appeal	392/2021	SHREYA PINTO DE ANDRADE Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
Sub Matter :		Misc. Application/0000715/2021		
	SEBI Appeal	393/2021	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
	Misc. Application	713/2021	Cynthia Pinto De Andrade and Anr. Vs. Securities and Exchange Board of India and Ors.	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000390/2021)				
	Misc. Application	714/2021	Carl Pinto De Andrade Vs. Securities and Exchange Board of India and Anr. â€	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000391/2021)				
	Misc. Application	715/2021	Shreya Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co i/b The Law Point
(Main Matter Number :SEBI Appeal/0000392/2021)				

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7	SEBI Appeal	569/2021	NELSON THOMAS DSILVA Vs. SEBI and Ors.	Yasmin Bhansali and Co.
Sub Matter(Disposed) : Misc. Application/0000900/2021				
	SEBI Appeal	699/2021	Catherine DSilva Vs. SEBI AND OTHERS	Yasmin Bhansali, Advocate
<u>468-ADMDISPOSAL-COURTCODE-ZENITHGDR AT 11.55 A.M.</u>				
17	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000533/2021)				
	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter(Disposed) : Misc. Application/0000909/2021				
Sub Matter(Disposed) : Misc. Application/0000706/2021				
Sub Matter : Misc. Application/0000707/2021				
	SEBI Appeal	554/2021	ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI	Aishwarya Shubhangi, Advocate
	SEBI Appeal	555/2021	YASHOVARDHAN BIRLA Vs. SEBI	Aishwarya Shubhangi, Advocate
	SEBI Appeal	657/2021	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Jenil Shah Advocate
Sub Matter(Disposed) : Misc. Application/0000939/2021				